

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 9 of 2014

Dated : **5th January, 2015**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Balaji Power
(A Unit of M/s Hira Ferro Alloys Ltd.) ... Appellant(s)
Versus
Chhattisgarh State Power Distribution Co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nishtha Sikroria for R-1
Mr. Arvind Banerjee, Rep. of R-1

Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for further hearing on **15th January, 2015**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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